NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 969/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: Churchgate Investment & Trading Co. Pvt.Ltd.

V/s.

Anamayee Pharma Chem Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

<u>ORDER</u>

TCP No. 969/I&BP/NCLT/MB/MAH/2017

First Call: None present.

Second Call: The Petitioner's side is called absent.

On verification of the record, it appears that the Petitioner's side was not even present on the last hearing dated 03.10.2017 whereby this matter has been posted to today with peremptory direction to the petitioner to appear on this hearing, failing which, this petition would be dismissed for default.

For the Petitioner's side has remained absent for this hearing as well, this petition is hereby **dismissed** for default.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)